

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 354 of 2018

The State of Jharkhand and others Appellants

Versus

1. Sami- Ur Rahman @ S. Rahman
2. The Accountant General, Jharkhand
3. The State of Bihar, through its Principal Secretary... Respondents

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

Oral Order

29/Dated: 19.04.2021

None appears on behalf of the parties in view of the call of the State Bar Council as well as the Advocates' Association of the High Court of Jharkhand as they have decided not to appear in the matter for one week due to acute surge in Covid-19 virus.

In such a situation, let this matter be posted on 07.06.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)